


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-16//03/2017

NOTICE


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 16/03/2017 stands adjourned and the next date of hearing will be notified in due course alongwith the adjournment notice.

By order


Dy. Registrar/Technical Officer
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
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Dy. Registrar/Technical Officer
(SM)